

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Appeal No.125 of 2023**

**IN THE MATTER OF**

**SUO MOTU**

**Tribunal on its own motion  
Based on the letter petition about  
“ Large Scale Encroachments  
In Nalgonda District  
Of Telangana State”**

**... Appellant(s)**

**VS**

**The District Collector,  
Nalgonda District,  
Telangana and Others**

**....Respondent(s)**

**Report of the Superintending Engineer, Irrigation Department, Irrigation Circle,  
Bhongir, Yadadri- Bhuvanagari District 5th Respondent**

<b>S.NO</b>	<b>PARTICULARS</b>	<b>PAGE NO</b>
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<b>4</b>	Annexure- III Certified Survey Number Area statement of a tank for reference (Chepala Cheruvu, Malkapur (V), Choutuppall (M))	<b>5</b>

Date : 24.02.2024  
place: Chennai

*H. Yasmmeen Ali*

**Counsel for 5th Respondent  
Mrs. H. Yasmmeen Ali**

**Additional Report on Application No. OA No. 125 of 2023(SZ) before the  
Hon'ble National Green Tribunal at Chennai pertaining to  
Yadadri – Bhuvanagiri District**

1. In compliance to the orders of Honourable NGT, dated: 09.09.2024, pertaining to the para no.7 that is regarding "*whether those mandals that are not coming within the HMDA limit, whether encroachments are removed or not have to be reported*".
2. In pursuant to the above orders, we respectfully submit that there are 17 mandals in Yadadri-Bhuvanagiri District. Out of these, 5 mandals viz., B.Pochampally, Bibinagar, Bommaramaram, Bhongir and Choutuppal fall within the HMDA limits, while the remaining 12 mandals viz., Alair, Athmakur (M), Mothkur, Narayanapur, Rajapet, Ramannapet, Thurkapally, Valigonda, Yadagirigutta, Gundala, Addaguduru And Motakonduru are situated beyond HMDA limits.
3. It is respectfully submit that the HMDA has engaged a consultant to conduct Full Tank Level (FTL) boundary surveys of all the lakes within its jurisdiction in coordination with the Irrigation and Revenue departments in respect of tanks in mandals within HMDA limit. This involve preparing GPS-linked boundaries along with details of the lands covered within the Full Tank Level and the buffer zone widths of the tanks, which will be certified by both the Irrigation and Revenue departments. These maps are being placed in the public domain of HMDA website (<https://lakes.hmda.gov.in>) for viewing to the public. The FTL map, Cadastral map and Survey number wise area affected statements certified by both Irrigation and Revenue department are submitted for kind perusal as Annexure I, II and III.
4. It is respectfully submitted that many tanks in the mandals beyond HMDA limits are primarily surrounded by agricultural fields. These



tanks are inspected by the field-level engineers of this department during pre-monsoon and post-monsoon intervals to address if any encroachments on tank beds and assessing the physical health status of each tank. Further necessary repairs and restoration works will be taken up to strengthen the tank appurtenant structures.

5. It is to respectfully submit that, the Panchayat Secretary of respective village also is the Executive authority is vested with the Powers for eviction of encroachments in water bodies as per Go.MS.No.188 PR &RD Dept Dt.21.11.2011. Any encroachments identified in the FTL and buffer areas of water bodies are promptly addressed and appropriate action is being initiated for their evacuation by the field-level engineers of the Irrigation Department in coordination with the relevant line departments, such as Panchayat, Revenue and Police.
6. It is respectfully submitted that, the District administration is dedicated to protecting tanks from encroachments coordinating with the line department viz., Irrigation, Revenue, Police and Town Planning authorities in urban areas, as well as with Panchayat Secretaries in rural areas. There are no large-scale encroachments on tanks in Yadadri-Bhuvanagiri District, as proper measures are being taken to protect and preserve the tanks in the region.

Date : 23.01.2025

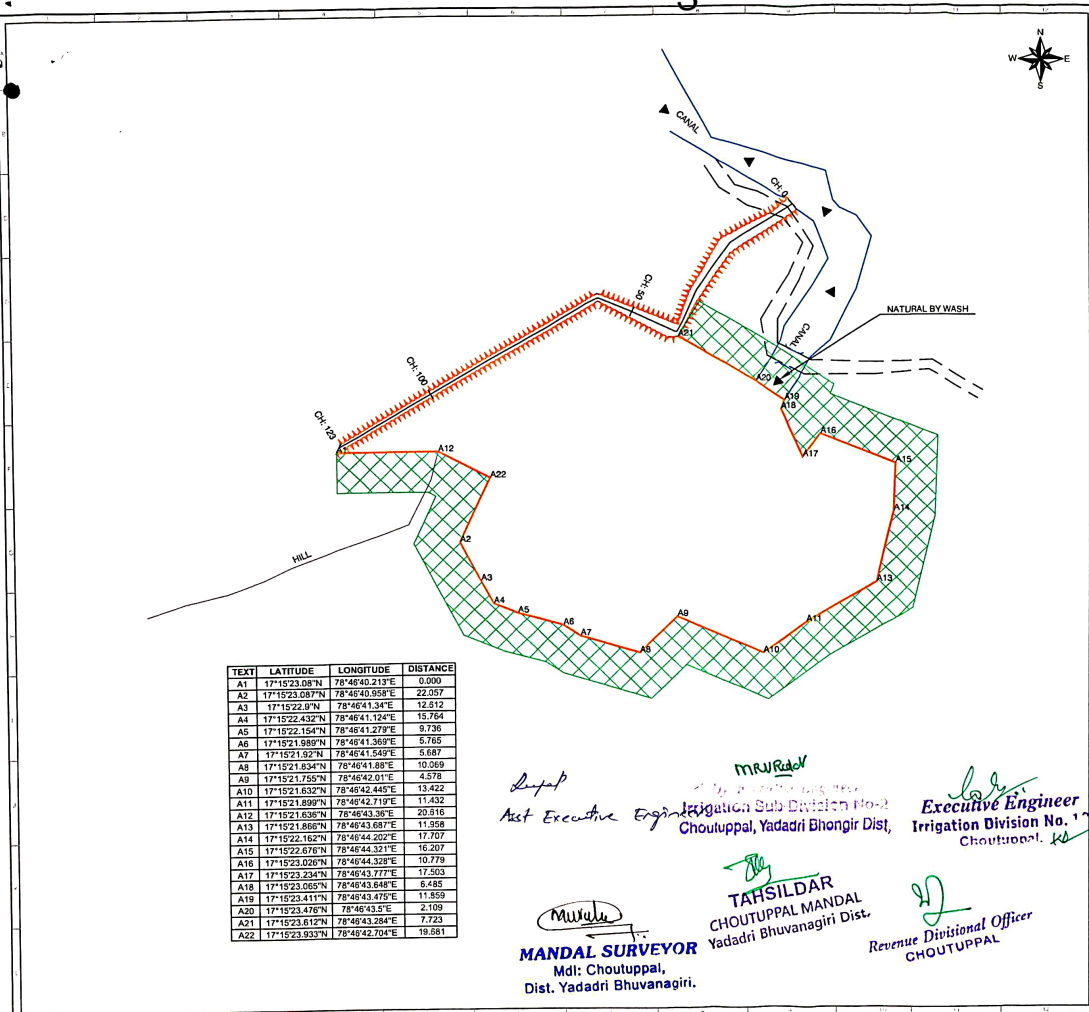
Place: Bhuvanagari



Superintending Engineer,  
Irrigation Circle, Bhongir.

Annexure - I

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TEXT	LATITUDE	LONGITUDE	DISTANCE
A1	17°15'23.08"N	78°46'42.21"E	0.000
A2	17°15'23.087"N	78°46'40.958"E	22.057
A3	17°15'22.9"N	78°46'41.34"E	12.512
A4	17°15'22.432"N	78°46'41.124"E	15.764
A5	17°15'22.154"N	78°46'41.279"E	9.736
A6	17°15'21.989"N	78°46'41.369"E	5.765
A7	17°15'21.92"N	78°46'41.549"E	5.687
A8	17°15'21.834"N	78°46'41.88"E	10.069
A9	17°15'21.755"N	78°46'42.03"E	4.578
A10	17°15'21.632"N	78°46'42.445"E	13.422
A11	17°15'21.899"N	78°46'42.719"E	11.432
A12	17°15'21.639"N	78°46'43.39"E	20.516
A13	17°15'21.866"N	78°46'43.68"E	11.958
A14	17°15'22.162"N	78°46'44.202"E	17.707
A15	17°15'22.678"N	78°46'44.321"E	16.207
A16	17°15'23.026"N	78°46'44.329"E	10.779
A17	17°15'23.234"N	78°46'43.77"E	17.503
A18	17°15'23.085"N	78°46'43.848"E	6.485
A19	17°15'23.411"N	78°46'43.476"E	11.859
A20	17°15'23.476"N	78°46'43.5"E	2.109
A21	17°15'23.612"N	78°46'43.28"E	7.723
A22	17°15'23.933"N	78°46'42.704"E	19.881

*Mr. Ravi*  
Asst Executive Engineer  
Irrigation Sub Division No-2  
Choutuppal, Yadadri Bhongir Dist,  
Choutuppal. K.

*Mr. Ravi*  
Executive Engineer  
Irrigation Division No. 1  
Choutuppal. K.

*M. S. Reddy*  
TAHSILDAR  
CHOUTUPPAL MANDAL  
Yadadri Bhuvanagiri Dist.

*M. S. Reddy*  
Revenue Divisional Officer  
CHOUTUPPAL

*M. S. Reddy*  
MANDAL SURVEYOR  
Mdi: Choutuppal,  
Dist. Yadadri Bhuvanagiri.

**NOTE:**  
1. ALL LEVELS ARE IN METRES.

**LEGEND:**

- FULL TANK LEVEL (FTL)
- EXISTING FTL PILLAR
- TOE LINE
- GPS CONTROL POINTS
- BUND TOP
- BT ROAD
- CART TRACK
- ROCK / BOULDERS
- CHURCH / TEMPLE / MOSQUE
- TOMB / CHHATRI / GRAVES
- BORE WELL POINT
- POWER LINE WITH POLE
- TRANSFORMER
- HT-TOWER
- WATER SPREAD
- WELL
- BUILDINGS
- COMPOUND WALL
- INLET / OUTLET
- TREE
- CULVERT
- DRAIN / STREAM
- FENCING
- RAILWAY TRACK
- VILLAGE BOUNDARY
- BUFFER ZONE 9m FROM FTL LINE

**LAKE DETAILS:**

- 1. PRESENT WATER SPREAD AREA : NIL
- 2. AREA OF THE TANK UPTO FTL : 1.339 Acres
- 3. WATER LEVEL : NIL
- 4. FULL TANK LEVEL (FTL) : +482.002m
- 5. FULL TANK LEVEL PERIMETER : 338.861m
- 6. BUND LENGTH : 123.000m
- 7. DATE OF SURVEY : 02-03-2016

R/O	Draft Copy		
Rev.	Description	Date	Signature

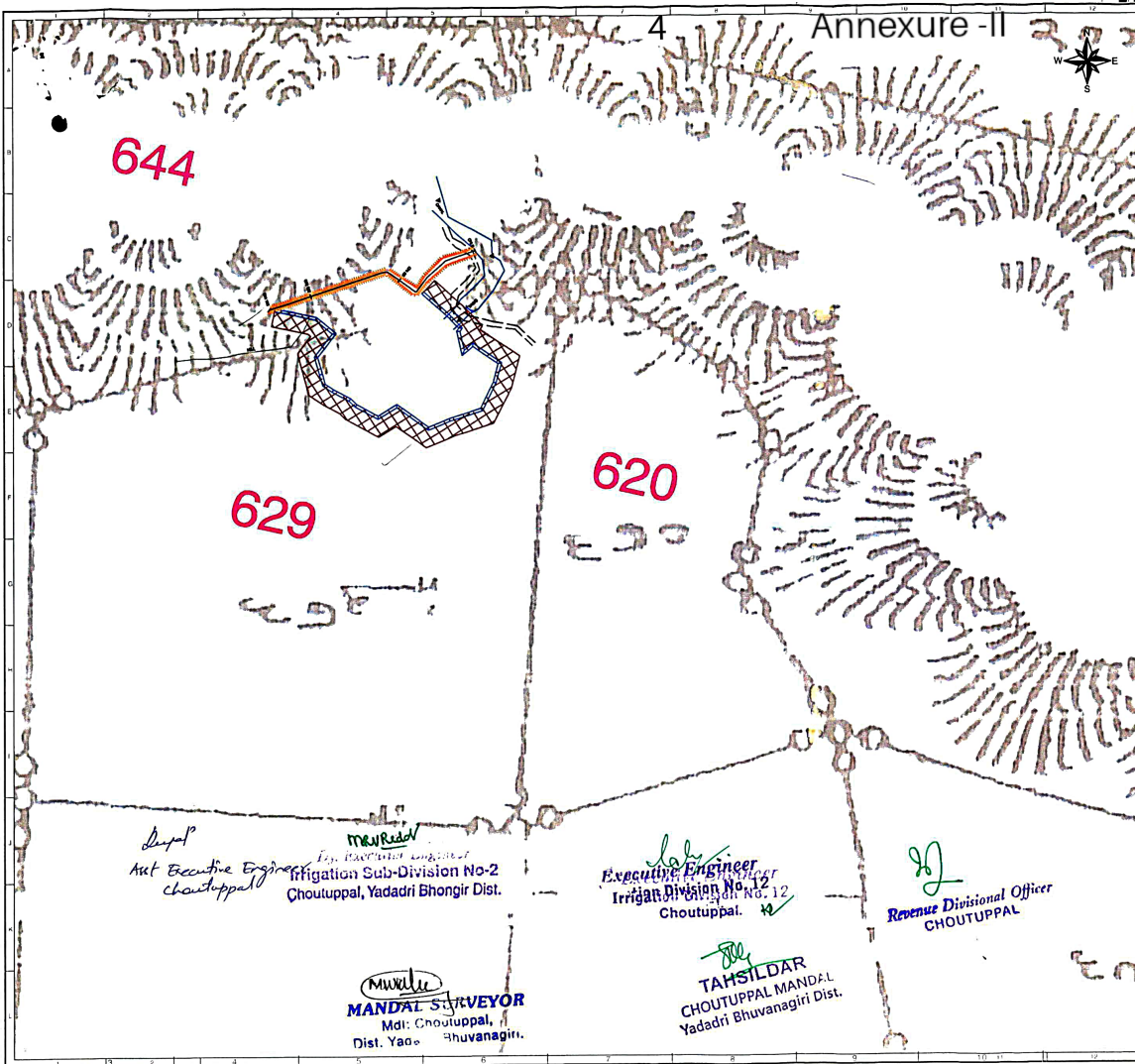
Client: **hmda** HYDERABAD METROPOLITAN DEVELOPMENT AUTHORITY

Project: **SURVEY OF LAKES IN EXTENDED HMDA AREA**

Title: **PLAN OF CHEPALA CHERUVU (ID - 00) MALKAPUR (V), CHOUTUPPAL (M), NALGONDA (D)**

Consultants: **aarvee associates**  
Scale: 1:1600  
Drawn: P.Swetha  
Checked: V.Vamsi  
Approved: Ch.Lingaiah

Drp. No. AA/RR/1669/ID-00 Sheet No. 1 Date



**NOTE:**  
1. ALL LEVELS ARE IN METRES.

**LEGEND :**

- FULL TANK LEVEL (FTL)
- EXISTING FTL PILLAR
- TOE LINE
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**LAKE DETAILS:**

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2. AREA OF THE TANK UP TO FTL	: 1.339 Acres
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7. DATE OF SURVEY	: 02-03-2016

R/O	Draft Copy		
Rev.	Description	Date	Signature

Client: HYDERABAD METROPOLITAN DEVELOPMENT AUTHORITY

Project: SURVEY OF LAKES IN EXTENDED HMDA AREA

Title: CADASTRAL MAP OF CHEPALA CHERUVU (ID - 3100-EN-02) MALKAPUR (M), CHOUTUPPAL (M), NALGONDA (D)

Consultants:		Scale	1:2000
Dealt	RM.Mahammad	Drawn	M.A.Toufeeq
Checked	A.Sridhar	Approved	R.Venkateswarlu
Drg. No.	AA/IR/1669/ID-3100-EN-02	Sheet No.	1

R/O

644

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*Asst Executive Engineer*  
Irrigation Sub-Division No-2  
Choutuppal, Yadadri Bhongir Dist.

*Executive Engineer*  
Irrigation Division No. 12  
Choutuppal.

*Revenue Divisional Officer*  
CHOUTUPPAL

*Mudali*  
**MANDAL SURVEYOR**  
Mdi: Choutuppal,  
Dist. Yadadri Bhuvanagiri.

*Tahsildar*  
**TAHSILDAR**  
CHOUTUPPAL MANDAL  
Yadadri Bhuvanagiri Dist.

Statement showing the details of Revenue Survey numbers falling in the FTL Area and Buffer Zone of Chepala Cheruvu Lake of Malkapur Village in Choutuppal Mandal of Yadadri Bhuvanagiri

Sl.No	Survey Number falling in the FTL area /Buffer Zone as per notified FTL of the lake.	Survey Number falling in the FTL area /Buffer Zone as per revenue records and village map					Remarks
		Total Extent of Sy.No	FTL area acre-Guntas	Buffer Zone area	Balance Land	Owner ship	
1	629	16-10	1-00	0-19	14-31	Patta	
2	644	194-04	0-13	0-04	193-27	Celing	
Total Extents		210-14	1-13	0-23	208-18		

**Abstract**

Total FTL/ Shikam Area	1-13	Total Buffer Zone	0-23
Government/Celing	0-13	Government Land/Celing	0-04
Patta Land	1-00	Patta Land	0-19

*R. S. Rao*  
RI

*Murata*  
SURVEYOR

*[Signature]*  
**TAHSILDAR**  
CHOUTUPPAL MANDAL  
Yadadri Bhuvanagiri Dist.

*[Signature]*  
REVENUE DIVISIONAL OFFICER  
*Revenue Divisional Officer*  
CHOUTUPPAL

*[Signature]*  
[Sp. Officer]